## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No.552/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES:

HB Advisory Services Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

1.

NAME

DESIGNATION

SIGNATURE

Hemant sethi

Advocate for

Peditioner

- House

## <u>ORDER</u>

CSP No. 554/230-232/NCLT/MB/MAH/2017 CSP No. 552/230-232/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 15.11.2017.

Sd/-

Sd/-

V. NALLASENAPATHY

Member (Technical)

M.K. SHRAWAT Member (Judicial)

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SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES:

Baker Tilly DHC Private Limited

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME

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SIGNATURE

1. Hemant sethi Advecate for

Petitioner

## **ORDER**

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